



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,2nd August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

#### ORDERS

|   |                   |  |   |               |
|---|-------------------|--|---|---------------|
| 1 | Crl.Pet./151/2019 | PAWAN KUMAR GOENKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. O P BHATI<br>MR T C DAS<br>MR. P SARMA<br>MR. M K GOGOI | PP, ASSAM     |
| 2 | Crl.Pet./567/2019 | UMESH SARMAH<br><b>Versus</b><br>BITUMONI DAS SARMAH               | MR. A K GUPTA<br>MR. R S MISHRA                             |               |
| 3 | WP(C)/2934/2022   | PRAKASH DEKA<br><b>Versus</b><br>THE STATE BANK OF INDIA AND 2 ORS | MR. P K ROYCHOUDHURY<br>MR. N G KUNDU<br>MR G DEKA          |               |
| 4 | WP(C)/3354/2022   | NUR HOSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS       | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                 | SC, ELEM. EDU |
| 5 | WP(C)/3847/2022   | BINITA KALITA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR. J KALITA<br>MR D KALITA<br>MS. S. KAR                   | GA, ASSAM     |

LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
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| 18) | MR. A AHMED             | 30-07-2022 | To | 06-08-2022 |
| 19) | MR. A K TALUKDAR        | 01-08-2022 | To | 02-08-2022 |
| 20) | MS. D GHOSH             | 01-08-2022 | To | 06-08-2022 |
| 21) | MR. R P KAKOTI SR. ADV. | 01-08-2022 | To | 06-08-2022 |



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**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
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#### ORDERS

|   |                       |  |   |  |
|---|-----------------------|--|---|--|
| 1 | I.A.(Civil)/2589/2017 | BEIZO SOLO<br><b>Versus</b><br>THE STATE OF NAGALAND and 15 ORS,                 | MR. A CHAMUAH<br>MS.N DEKA<br>MR.R BISWAS<br>MS.K BARPUJARI                   | GA, NAGALAND   |
| 2 | WP(C)/1565/2019       | DALIMI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                     | MR. R C SAIKIA<br>MS. K SAIKIA<br>MS. B PHOM                                  | SC, SEC. EDU.<br>SC, GHC   |
| 3 | WP(C)/6865/2019       | FAKAR UDDIN LASKAR AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 21 ORS. | MR A R BHUYAN<br>MR. M A I HUSSAIN  | SC, SEC. EDU.<br>MR H R A CHOUDHURY<br>GA, ASSAM<br>MR F U BARBHUIYA<br>MR. M H LASKAR<br>MR M HOSSAIN<br>MR. J M SULAIMAN |
| 4 | WP(C)/2599/2021       | MANTU RAM DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 17 ORS                  | MR H GUPTA<br>MR F KHAN<br>MR U CHAUDHURY<br>MS D BARUAH<br>MS BISMITA BARMAN | GA, ASSAM<br>MR S MUKTAR (R5-R13)  |

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**[AT 11:00 AM ]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

| Sr.No.        | Case Number     | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|---------------|-----------------|--|--|---|
| <b>ORDERS</b> |                 |  |  |   |
| 1             | WP(C)/4548/2015 | NABAJYOTI DAS and 2 ORS.<br><b>Versus</b><br>THE UNION OF INDIA and 7 ORS          | MS.N S THAKURIA<br>MR.G K THAKURIA   | C.G.C.<br>MR.I MOZUMDER(R-6)<br>MR.C K S BARUAH(R-1, 2 & 3)<br>MR.K D SARMAR-6<br>ASSTT.S.G.I.  |
| 2             | PIL/9/2018      | SAURADEEP DEY<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS.                    | MS. D GHOSH<br>MS. N DEKA  | MRS. A GAYAN<br>MR. M PHUKAN, R<br>ASSTT.S.G.I.<br>ASSTT.S.G.I.   |
| 3             | MFA/233/2019    | THE UNION OF INDIA<br><b>Versus</b><br>SMTI. FATIMA                                | MR J MOLLAH<br>MRS. A BHANU<br>DR. B N GOGOI<br>MS. S P DAS<br>MR N BARUAH |   |
| 4             | WP(C)/3005/2019 | RELIANCE JIO INFRATEL PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 17 ORS. | MR. R HAZARIKA<br>MR. J ROY<br>MR. C CHAKRAVARTY                           | MR. P PATHAK (R15,R16)<br>MR. M BHAGABATI (R7-R13)<br>MS G BORA (R7-R13)<br>MS. B TALUKDAR (R7-R13)<br>GA, ASSAM<br>MR. P TALUKDAR (R15,R16)<br>MR S CHAKRABORTY (R-7,8,9,10,12)<br>SC, APDCL<br>MS. M HAZARIKA (R7-R13)<br>MS NILAM DEVI (R15,R16)<br>SC, GMC<br>SC, G M D A |

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